

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 503 of 1999

Monday, this the 6th day of August, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Prajeesh K.P,  
EDMC, Manjummel PO,  
Udyogamandal - 683 501 ....Applicant

[By Advocate Mr. T. Saji (not present)]

## Versus

1. The Union of India, represented by the Secretary, Ministry of Communications, Department of Posts, New Delhi.
2. The Director General of Posts, Dak Bhavan, New Delhi.
3. The Assistant Postmaster General, Central Region, Kochi-16
4. The Assistant Superintendent of Post Offices, Ernakulam Postal Sub Division, Edappally, Kochi - 24
5. The Senior Superintendent of Post Offices, Ernakulam Division, Kochi-11
6. The Assistant Superintendent of Post Offices, Kochi Sub Division, Kochi-1

..... Respondents

[By Advocate Ms. P. Vani, ACGSC]

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

None for the applicant.

2. Accordingly, the Original Application is dismissed for default. No costs.

Monday, this the 6th day of August, 2001

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER

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